

## PAPER LAID ON THE TABLE

REVIEWS ON AND ANNUAL REPORTS OF CASHEW CORPORATION OF INDIA LTD COCHIN FOR 1981-82 AND CASHEW EXPORT PROMOTION COUNCIL, FOR 1981-82.

\*THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : Sir, on behalf of Shri Vishwanath Pratap Singh.

I beg to lay on the Table :—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
  - (i) Review by the Government on the working of the Cashew Corporation of India Limited, Cochin, for the year 1981-82.
  - (ii) Annual Report of the Cashew Corporation of India Limited, Cochin, for the year 1981-82 along with Audited Accounts and the comments of Comptroller and Auditor General thereon. (Placed in Library. See No. LT-6325/93).
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council Cochin, for the year 1981-82 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cashew Export Promotion Council, Cochin, for the year 1981-82. (Placed in Library, See No. LT-6326/83).

(Interruption s).

REVIEW ON, ANNUAL REPORT AND ANNUAL ACCOUNTS OF INDIAN AIR LINES FOR 1981-82 AND STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : I beg to lay on the Table :—

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Airlines for the year 1981-82, under sub-section (2) of section 37 of the Air Corporations Act, 1953. (Placed in Library. See No. LT-6327/83).
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Indian Airlines for the year 1981-82 and the Audit Report thereon, under sub-section(4) of section of 15 of the Air Corporations Act, 1953.
- (3) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Airlines, for the year 1981-82.
- (4) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1), (2) and (3) above. (Placed in Library. See No.LT-6327/83).

श्री राजनाथ सोनकर शास्त्री (संदपुर) : अध्यक्ष महोदय, आप ने हम लोगों को नहीं सुना ।

अध्यक्ष महोदय : आप सुनाना नहीं चाहते हैं । आप आपस में लड़ रहे हैं । आप तीनों पहले फैसला कर लीजिये कि कौन बोलेगा ।

श्री राजनाथ सोनकर शास्त्री : आप जिस को कहेंगे, वह बोलेगा ।

श्री रामविलास पासवान (हाजीपुर) : कल मैं आप से चेम्बर में मिला था । 14

अप्रैल को डा० अम्बेडकर के जन्म-दिवस की छुट्टी की घोषणा की जाय।

**अध्यक्ष महोदय :** जटिया जी ने इस के बारे में कहा हैं। उन को 377 एलाउ किया था।

**श्री रामबिलास पासवान :** 377 से क्या होता है। डा० अम्बेडकर हमारे संविधान रचयिता थे, संविधान के जनक थे। लेकिन उन के नाम पर ये छुट्टी नहीं करना चाहते हैं।...

(व्यवधान)

**अध्यक्ष महोदय :** में नहीं समझता-यह बीमारी कैसे बढ़ रही है। क्यों कैंसर का रूप धारण करती जा रही है...

(व्यवधान)

MR. SPEAKER : Nothing is going on record.

(Interruptions)\*\*

**अध्यक्ष महोदय :** मैंने किसी को एलाउ नहीं किया है। सिर्फ शास्त्री जी को एलाउ किया है, वह चाहेंगे तो बोलेंगे। नहीं बोलें, उन की मर्जी।

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF IRRIGATION FOR 1983-84.

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Irrigation for 1983-84. (Placed in Library, See No. 6328/83).

**श्री राजनाथ सोनकर शास्त्री :** अध्यक्ष जी, आप ने सुबह कहा था—चौधरी साहब

वाले मानले में—कि भय से प्रजातन्त्र का नाश होता है। आप की यह बात शतप्रतिशत सही है। जहां भय आ जायेगा.....

**अध्यक्ष महोदय :** आप कहना क्या चाहते हैं ?

**श्री राजनाथ सोनकर शास्त्री :** आप सुन लीजिये। आज प्रधानमंत्री श्रीमती इन्दिरा गांधी बनारस पहुंची है। बनारस में जनता उन का स्वागत कर रही है। किन्तु वहां डेढ़ लाख पों० ए० सी० और 35 हजार दूसरे...

MR. SPEAKER : Nothing. It is irrelevant. Now, Shrimati Ram Dulari Sinha.

EXPORT (QUALITY CONTROL AND INSPECTION) AMENDMENT RULES 1983. ANNUAL ADMINISTRATIVE REPORTS REVIEW ON TEA BRAND, CALCUTTA FOR 1981-82, ANNUAL ACCOUNTS OF TEA BRAND, CALCUTTA FOR 1980-81 AND STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI MATI RAM DULARI SINHA) : I beg to lay on the Table :—

- (1) A copy of the Export (Quality Control and Inspection) Amendment Rules, 1983 (Hindi and English versions) published in Notification No. S. O. 1551 in Gazette of India dated the 19th March, 1983, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in Library, See No. LT-6329183].
- (2) (i) A copy of the Annual Administrative Report (Hindi and English versions) of the Tea Board, Calcutta, for the year 1981-82.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tea Board, Calcutta, for the year 1981-82.